

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 19TH JUNE, 1980.

NOTIFICATION
INCOME TAX

No.3488(F.No.197/73/79-II(AI): In exercise of the powers conferred by clause(v) of sub-section(23C) of section 10 of the Income-tax Act, 1961,(43 of 1961), the Central Government hereby notifies Broach Social Service Society for the purpose of the said section for the assessment year 1980-81.

Sd/-

(D.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Broach Social Service Society, Zankhva V-394440.
2. The Commissioner of Income-tax, Baroda with reference to his letter No. BHD/SIB/131-3/79-80 dated 8-5-80.
3. All Commissioners of Income-tax.
4. Directors of Inspection(II)/(R&S)/(P&FR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st, Floor, Gwan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi(20 copies).
8. Bulletin Section of Dte. of Ins.(RS&P), New Delhi(5 copies).
9. Director of Training, IRS(DT), Staff College, Nagpur(5 copies).
10. Shri P.K. Kartha, Joint Secretary, Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(D.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

AUTHORISED FOR ISSUE



(P.N. VERMA)

ASSISTANT DIRECTOR OF INSPECTION(RS&P).

No.CC/II(AI)/3292/1006/RSP/80.

* SHARMA *